

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/1132/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dhruvad Kashyap Das,
Presiding officer, MACT No.2,
Kamrup(M), Guwahati.

Dated Guwahati the 15th February, 2021.

Sub: **Casual leave.**

Ref:- Email dated 15.02.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 15.02.2021, has been granted.

Yours faithfully,

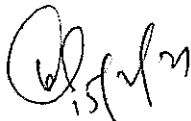
Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/1133/1 dated 15.2.2021

Copy to.

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
RGR